

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

SUB: PUBLIC SERVICES - TELANGANA STATE JUDICIAL SERVICE - District and Sessions Judges appointed from the year 2014 to 2018 - Provisional Inter-se-Seniority list between (i) by direct recruitment (25%) (ii) By transfer strictly on the basis of merit through a limited departmental competitive examination (accelerated recruitment by transfer - 10%); and (iii) By recruitment by transfer from among the Senior Civil Judges (65%) from the Year 2014 as per 40 point roster prescribed in Schedule A, as per Rule 13 (a) of the Telangana State Judicial Service Rules, 2017 - Communicated - Objections - Called for - Regarding.

- READ:**
1. G.O.Ms.No.59, Law (L.A & J - SC.C) Department dated 08.08.2016
 2. G.O.Ms.No.26, Law (L.A & J - SPL.C) Department dated 09.03.2017
 3. G.O.Ms.No.47, Law (L.A & J - SPL.B) Department dated 01.09.2018
 4. G.O.Ms.No.23, Law (L.A & J - SPL.C) Department dated 07.02.2017
 5. G.O.Ms.No.75, Law (L.A & J - SPL.C) Department dated 15.09.2017
 6. G.O.Ms.No.34, Law (L.A & J - SPL.B) Department dated 09.07.2018
 7. High Courts letter Roc No 615/SO/RO/2014, dated 03.12.2018.
 8. Letter F.No 29/08/2017-SR(S), from the Under Secretary to Government of India, Ministry of Personnel, PG and Pensions Department of Personnel and Training, New Delhi.

ORDER ROC.NO.2413/2019-B.SPL. DATED:28.08.2019

The High Court is pleased to pass the following Order:-

The High Court after considering the G.Os read above, has prepared the provisional inter-se-seniority list of District and Sessions Judges appointed from the years 2014 to 2018 in accordance with 40 point roster prescribed in Schedule A, as per Rule 13 (a) of the Telangana State Judicial Service Rules, 2017, among the (i) by direct recruitment (25% quota) (ii) By transfer strictly on the basis of merit through a limited departmental competitive examination (accelerated recruitment by transfer - 10% quota); and (iii) By recruitment by transfer from among the Senior Civil Judges (65% quota).

The provisional seniority list annexed to this order is communicated to all the officers and they shall submit their objections if any, within 15 (fifteen) days from the date of this proceedings, to the High Court for the State of Telangana at Hyderabad.

If the objections are not received within the stipulated time, the High Court will proceed as if they have no objections and send the list to the State Government for finalization.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
28.08.19

To

1. The officers concerned.
2. The Secretary to Government, Law (L.A & J - Courts.C) Department, Government of Telangana, Hyderabad

40 point roster as per schedule-A of Telangana State Judicial Service Rules for the years 2014 to 2018 in respect of the District Judges allocated to the state of Telangana from three sources (25%, 10% and 65% quota)

FOR THE YEAR 2014

Sl. No	Roster point	Name of the District and Sessions Judge
1.	Direct Recruitment	Sri M.Nagaraju
2.	Accelerated recruitment by transfer	Smt B. Prathima
3.	Regular Promotion	Sri T.Raghu Ram
4.	Regular Promotion	Sri Mohd Bande Ali (retired)
5.	Direct Recruitment	Ms. N.Prema Latha
6.	Regular Promotion	Smt Koka Radha Devi
7.	Regular Promotion	Sri V.Niranjan Rao
8.	Regular Promotion	Sri S.Venkateswara Prasad
9.	Direct Recruitment	NO CANDIDATE
10.	Regular Promotion	Dr. Ch.Nirmala K.R.Dayavathi (retired)
11.	Regular Promotion	Sri T.Muralidhar (retired)
12.	Accelerated recruitment by transfer	NO CANDIDATE
13.	Direct Recruitment	NO CANDIDATE
14.	Regular Promotion	Smt B.Manjari
15.	Regular Promotion	Sri K.Jaya Kumar
16.	Regular Promotion	Sri P.Ranjan Kumar
17.	Direct Recruitment	NO CANDIDATE
18.	Regular Promotion	Sri C.Venkatesh (retired)
19.	Regular Promotion	Sri S.V.V.Natha Reddy
20.	Regular Promotion	Sri V.Vara Prasad
21.	Direct Recruitment	NO CANDIDATE

22.	Accelerated recruitment by transfer	NO CANDIDATE
23.	Regular Promotion	Sri Shaik Razak-uz-zama
24.	Regular Promotion	Sri K.Ravinder Reddy (retired)
25.	Direct Recruitment	NO CANDIDATE
26.	Regular Promotion	Sri B.Gautham Prasad
27.	Regular Promotion	Smt K.Sailaja

FOR THE YEAR 2015

28.	Regular Promotion	Sri M.V.Bhasker Rao (retired)
29.	Direct Recruitment	NO CANDIDATE
30.	Regular Promotion	Smt Prema Rajeswari
31.	Regular Promotion	Sri D.Hemanth Kumar
32.	Accelerated recruitment by transfer	Sri K.Ajitha Simha Rao
33.	Direct Recruitment	NO CANDIDATE
34.	Regular Promotion	Smt D.Sarala Kumari (retired)
35.	Regular Promotion	Sri K.Narsimha Chari

FOR THE YEAR 2016

36.	Regular Promotion	Sri S.Radhakrishna Murthy
37.	Direct Recruitment	Sri Pathlavath Narayana Babu,
38.	Regular Promotion	Sri R.Thirupathi
39.	Regular Promotion	Sri B.Gnaneswar Rao (retired)
40.	Regular Promotion	Sri M.Srinivasa Chary
41.	Direct Recruitment	NO CANDIDATE
42.	Accelerated recruitment by transfer	NO CANDIDATE
43.	Regular Promotion	Smt. G.Neelima
44.	Regular Promotion	Sri M.Krishna Murthy
45.	Direct Recruitment	NO CANDIDATE
46.	Regular Promotion	Sri Ch.V.R.Vara Prasad

47.	Regular Promotion	Sri K.Seshagiri Rao (retired)
48.	Regular Promotion	Sri G.Raja Gopal
49.	Direct Recruitment	NO CANDIDATE
50.	Regular Promotion	Smt. P.Venkata Padma Lalitha Siva Jyoti
51.	Regular Promotion	Sri P.Chandra Sekhara Prasad
52.	Accelerated recruitment by transfer	NO CANDIDATE
53.	Direct Recruitment	NO CANDIDATE
54.	Regular Promotion	Sri K.Sudershan
55.	Regular Promotion	Sri Mohd Abdul Rafi

FOR THE YEAR 2017

56.	Regular Promotion	Sri V.Bala Bhaskara Rao
57.	Direct Recruitment	Sri G.Anil Kiran Kumar
58.	Regular Promotion	Sri A.Karna Kumar
59.	Regular Promotion	Smt. S.N.Sreedevi
60.	Regular Promotion	Sri Huzaib Ahmed Khan
61.	Direct Recruitment	Sri K.Murali Mohan

FOR THE YEAR 2018

62.	Accelerated recruitment by transfer	NO CANDIDATE
63.	Regular Promotion	Sri Mohammed Nizamuddin
64.	Regular Promotion	Sri D.Ravindra Sharma
65.	Direct Recruitment	NO CANDIDATE
66.	Regular Promotion	Smt. P.Lakshmi Saradha
67.	Regular Promotion	Sri P.Vasanth
